

- (vi) In case of complete restructuring, an obligation could be placed on the new owners for protection of employment for SC/STs including the acceptance of policy of reservation of jobs for SC/STs as has been done in the case of IISCO.
- (vii) In the private sector, per se, where such reservation policies are not in vogue, it may be desirable to persuade entrepreneurs that it is very much in their interest to follow an enlightened Policy of making available adequate job opportunities for SCs/STs." An enlightened Policy of Making available

On the above subject the said Department have issued the following further communication :

- (viii) It is to be recognised however, that in the event of little or no progress in this direction, and in the interest of social harmony, stability and orderly growth, there should be no hesitation in amending the Constitution towards this objective. Such an option should always be kept open and considered after a decent interval of say 5-6 years being available for society to adjust itself to such affirmative action.
- (ix) For the present, however, a constitutional Amendment for the purpose is neither necessary nor desirable. The policy of positive discrimination with in the existing framework of the Constitution in favour of the SC/STs may continue for the PSEs. Extension of this salutary principle in respect of all enterprises, whether in the private sector or the public domain, can be considered after sometime and in the event of a failure of the policy of persuasion and voluntary affirmative action.

Intelligent Network Services

859. SHRI PHOOL CHAND VERMA : Will the Minister of COMMUNICATIONS be pleased to state :

- (a) whether the Government propose to introduce intelligent network services; and
- (b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes, Sir.

(b) The services like free phone service, virtual network, Credit Card Calling, Premium Rate Services are planned to commence during 1996-97 at Mumbai where equipment has been received for installation. Intelligent network services will be provided in a phased manner in other cities.

Royalty for Documentary Films

860. SHRI RABI RAY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state

- (a) whether it is a fact that Doordarshan has not revised

royalty rates for showing documentary films on Doordarshan for the last many years;

- (b) if so, the details thereof ;
- (c) whether it is also a fact that there is no weekly slot to show documentary films on royalty basis on Doordarshan and
- (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P. M. SAYEED) : (a) No, Sir.

- (b) Does not arise.
- (c) and (d). Although there is no fixed weekly slot, documentaries are telecast more than once in a week on Doordarshan's national network.

[Translation]

Per Capita Expenditure in Uttar Pradesh

861. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Uttar Pradesh has the lowest per capital expenditure on social services amongst the Northern States as per the study carried out by the PHD Chamber of Commerce and Industry;
- (b) if so, the comparison of per capita expenditure on social services amongst the Northern States in the last three years, year-wise;
- (c) whether the Government of Uttar Pradesh have spent the least expenditure on social services amongst the alongwith the effect thereof on the weaker sections of people in that State Especially Eastern Uttar Pradesh;

- (d) if so, the reasons therefor; and
- (e) the measures taken/proposed to be taken by the Union Government to ensure more per capita expenditure on social services in Uttar Pradesh amongst Northern States being the most populous State?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BAL RAM YADAV) : (a) to (c). Yes Sir.

Per Capita Expenditure on Social Services (Rs.)

Northern States	1992-93	1993-94	1995-95*
1	2	3	4
Uttar Pradesh	38	46	61
Madhya Pradesh	63	69	91